

CENTRAL ADMINISTRATIVE TRIBUNAL
 BANGALORE BENCH
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Commercial Complex (BDA)
 Indiranagar
 Bangalore - 560 038

Dated : 21 JUL 1988

APPLICATION NO.

955

/88(F)

W.P. NO.

/

Applicant(s)

Shri S.S. Pavate

To

1. Shri S.S. Pavate
 C/o Shri B.G. Sridharan
 Advocate
 'Ram Dhooth'
 No. 24, Yamuna Bai Road
 Kumara Cot Lay-out
 High Grounds
 Bangalore - 560 001

2. Smt Yamuna Sridharan
 Advocate
 'Ram Dhooth'
 No. 24, Yamuna Bai Road
 Kumara Cot Lay-out
 High Grounds
 Bangalore - 560 001

Respondent(s)

V/s The Secretary, M/o Home Affairs, New Delhi & 3 Ors

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/INTERIM ORDER
 passed by this Tribunal in the above said application(s) on 18-7-88.

Encl : As above

d/c

Pradeep Dutt
 DEPUTY REGISTRAR
 (JUDICIAL)

21/7/88

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

ORDER SHEET

955

Application No..... of 1988(F)

Applicant

S.S. Pavate

v/s

The Secretary, M/o Home Affairs & 3 Ors

Respondent

Advocate for Applicant

Advocate for Respondent

B.G. Sridharan

Date	Office Notes	Orders of Tribunal
18.7.1988		<p><u>KSPVC/LHARM</u></p> <p><u>ORDER</u></p> <p>Smt. Yamuna Sridharan, learned counsel for the applicant, in our opinion, very rightly prays for permission to withdraw this application with liberty reserved to challenge the seniority list in the cadre of Deputy Supdt. of Police before the Karnataka Administrative Tribunal, which alone has exclusive jurisdiction to deal with the same. We consider it proper to grant this request. We, therefore, grant this request and reject this application as withdrawn by the applicant.</p> <p>TRUE COPY</p> <p>Sd/- (K.S.PUTTASWAMY) 18.7.1988 Vice-Chairman</p> <p>Sd/- (L.H.A.REGO) 18.7.1988 Member(A)</p> <p>R. Venkatesh DEPUTY REGISTRAR (JD) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>